NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 173/621A/NCLT/AHM/2016 (New) CA No. 76/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company:

Safal Buildcon Pvt. Ltd.

Section of the Companies Act:

Section 166(1) of the Companies Act, 1956

DESIGNATION S.NO. NAME (CAPITAL LETTERS)

REPRESENTATION

SIGNATURE

1. MAHETET C CHIPTA DES 1) Regards
Brahmbhalt Dahesh

2) Ragesto Brhabhalt Mulita

Learned PCS Mr. Mahesh C. Gupta present for the Petitioner. Heard Learned PCS.

List the matter on 05.10.2016 for orders.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 29th day of September, 2016